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CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL BENCH

OA No. 2535/94

New Delhi this the 25th Day of April, 1995.

Hon'ble Sh. N.V. Krishnan, Vice-Chairman (A)  
Hon'ble Dr. A. Vedavalli, Member (J)

Mohinder Singh,  
S/o Sh. Atma Singh,  
R/o 1221/10, Govindpuri,  
New Delhi. ... Applicant

(By Advocate Sh. B.S. Randhawa, though none appeared)

Versus

1. Safdarjung Hospital,  
New Delhi-29.  
(Through its Medical Superintendent)

2. Union of India,  
Ministry of Health and  
Family Welfare,  
Government of India,  
Nirman Bhawan,  
New Delhi.  
(Through its Secretary)

3. Sh. Vijay  
S/o Sh. Kahmiri Lal,  
Sr. Blood Technician  
Safdarjung Hospital,  
New Delhi. ... Respondents

ORDER(Oral)

(Hon'ble Mr. N.V. Krishnan, Vice-Chairman (A))

None appeared for the applicant on the last two occasions, i.e., 24.2.95 and 10.4.95. Earlier the applicant himself had appeared on 13.2.95. Neither the applicant nor his counsel is present today also, though called twice. Hence the application is dismissed in default.

A. Vedavalli

(Dr. A. Vedavalli)  
Member (J)

/kam/

25.4.95

(N.V. Krishnan)  
Vice-Chairman (A)